

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 286/2003

Jabalpur, this the 25th day of June 2003.

Hon'ble Mr. D.C. Verma, Vice Chairman (J)  
Hon'ble Mr. Anand Kumar Bhatt, Administrative Member

Avinash Kumar Yadav S/o Late Shri  
T.C. Yadav, date of birth 18-8-67,  
Lower Division Clerk in Central  
Government Health Scheme, R/o 207  
Chhoti Omti, Jabalpur.

APPLICANT

(By Advocate - Shri S.Paul)

VERSUS

1. Union of India,  
Through : its Secretary, Ministry  
of Health & Family Welfare,  
New Delhi.
2. The Director General of Health  
Services, Nirman Bhavan, New Delhi
3. The Director, Central Government  
Health Scheme (CGHS), Nirman  
Bhavan, New Delhi.
4. The joint Director, Central  
Government Health Scheme, near  
Shastri Bridge, Bloom Chouk  
Napier Town, Jabalpur.

RESPONDENTS

(By Advocate - Shri Om Namdeo)

ORDER (ORAL)

By D.C. Verma, Vice Chairman (J) -

By this original application the applicant has prayed that the impugned orders in the present original application dated 24/03/2003 (Annexure A/2) and 02/01/1999 (Annexure A/4) for non-payment of Patient Care Allowance (P.C.A.) be quashed.

2. The learned counsel for the parties have been heard and the documents in the records have been perused carefully.



3. The learned counsel for the respondents produced a copy of order dated 2nd June 2003 on the subject of stoppage/recovery of Patient Care Allowance (P.C.A.) and submitted that after a meeting of the Director General of Health Services with the representatives of the All India CGHS Employees Association on 27/05/2003, a decision has been taken to keep the order in abeyance for a period of three months. The appropriate authority is to take a decision in the matter. Consequently, we at this stage are disposing of the original application with an observation that if the applicant has any grievance in the order passed in the matter it would be open for him to approach the Tribunal as per the rules. The Original Application stands disposed of accordingly.

*Anand Kumar Bhatt*  
 (Anand Kumar Bhatt)  
 Administrative Member

*D.C. Verma*  
 (D.C. Verma)  
 Vice Chairman (J)

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Issued  
 on 26.6.03  
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